

ITEM NO.820

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. (Diary No.20243 of 2019)

in

Civil Appeal No(s). 9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS.

Appellant(s)

VERSUS

ALL INDIA COUNCIL FOR TECH.EDU& ORS.

Respondent(s)

(Application for Extension of time)

I.A. No.....2019 in Civil Appeal No(s). 9048/2012

(Application for Directions seeking extension in time schedule)

Date : 03-06-2019 These applications were mentioned today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA

HON'BLE MR. JUSTICE M.R. SHAH

(VACATION BENCH)

For Applicant(s) Mr. Harish Pandey, AOR (mentioned by)
(IA (D.No.20243/2019))

For Applicant(s) Mr. Zoheb Hossain, AOR (mentioned by)
(I.A. No.....2019
in C.A No(s). 9048/2012)

For Appellant(s)

Mr. Jatin Zaveri, AOR
Mr. Sunil Fernandes, AOR

For Respondent(s)

Mr. Sanand Ramakrishnan, AOR
Mr. Chandra Prakash, AOR
Mr. Gaurav Sharma, AOR
Mr. Mritunjay Kumar Sinha, AOR
Mr. Ajay Choudhary, AOR
Ms. Pratibha Jain, AOR
Mr. Aniruddha P. Mayee, AOR
Ms. S. Ramamani, AOR
M/S. Lawyer S Knit & Co, AOR
Mr. Shree Pal Singh, AOR
Mr. Navin Prakash, AOR
Mr. Satish Kumar, AOR
Mr. Gopal Singh, AOR
Mr. Siddharth Singla, AOR

Mr. G. Prakash, AOR

**UPON being mentioned the Court made the following
O R D E R**

List these applications on Wednesday, the 5th June, 2019.

**(MAHABIR SINGH)
COURT MASTER**

**(SUMAN JAIN)
COURT MASTER**